

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 18.01.2021at 02.15 PM.
THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/1359/2019
PETITION NUMBER : TCP/385/2017
NAME OF THE PETITIONER(S) : J Jeparaj & 1 Ors
NAME OF THE RESPONDENT(S) : Jaspheer Shalin & 1 ors
UNDER SECTION : 74 of IBC

O R D E R

Due to paucity of time, this matter is adjourned to **02.03.2021**


(K.NATARAJAN)
Deputy Registrar

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